

GOVERNMENT OF INDIA  
DEPARTMENT OF SPACE

RAJYA SABHA

**UNSTARRED QUESTION NO. 1729**

TO BE ANSWERED ON THURSDAY, AUGUST 03, 2023

**FDI IN SPACE SECTOR**

1729. SHRI MASTHAN RAO BEEDA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government intends to open the Space Sector to Foreign Direct Investment (FDI), in order to allow ISRO to focus more on new technologies exploration missions and human spaceflight programmes and to promote technology transfer and research innovations in the Space Sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH):**

- (a) Yes Sir.
- (b) Currently, FDI in space sector is permitted under the heading "Satellites – Establishment and Operations" via the Government route upto 100 %.

Recently Government has approved the Indian Space Policy – 2023 which envisages a greater role for private sector across the entire value chain of space activities. The policy also envisages ISRO to work on new technologies, exploration mission, human spaceflight programmes and national prerogatives, while promoting technology transfer and research innovations in the space sector.

In order to facilitate the Non-Governmental Entities (NGEs) for their participation in the space sector activities in line with the Cabinet decision for Unlocking India's potential in Space Sector and Indian Space Policy, Department is in consultation with Department for Promotion of Industry and Internal Trade (DPIIT) for reviewing the sectoral guidelines pertaining to space in the FDI policy.

(c) Does not arise.

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